Annexure-III

SH 1/3

Pro-forma for furnishing Actual annual performance/operational data for the Hydro Electric generating stations for the Financial year 2022-23

	Particulars	Units	2022-23			
1	Name of Company		THDC India Ltd.			
2	Name of Station		Koteshwar HEP			
3	Installed Capacity and Configuration	(MW)	400 (4X100 MW)			
3.1	Date of Commercial Operation - Unit Wise		Unit-I 01-04-2011	Unit-II 26-10-2011	Unit-III 13-02-2012	Unit-IV 01-04-2012
3.2	Effective COD		01-04-2012			
4	Station Location	Under ground or Surface	Surface Power House			
	Stage					
5	Type of Excitation System		Static Excitation System			
6	Live Storage Capacity	(Million Cubic)	35			
7	Rated Head	Metres	69			
8	Head at Full Reservoir Level (FRL)	Metres	75			
9	Head at Minimum Draw down Level (MDDL)	Metres	58			
10	MW Capability at FRL	MW	310 (Max. DC)			
11	MW Capability at MDDL	MW	150(Min. DC)			
12	**Cost of spares :**					
12.1	Cost of spares capitalized in books of accounts	(Rs. Lakhs)	167.51			
12.2	Cost of spares included in the capital cost for the purpose of tariff	(Rs. Lakhs)	167.51			
	Period					
13	**Generation :**					
13.1	Actual Gross Generation at Generator Terminals	(MU)	1255.20			
13.2	Actual Net Generation Ex-bus including free power	(MU)	1248.33			
13.3	Scheduled generation Ex-bus including free power	(MU)	1218.16			
14	Actual Auxiliary Energy Consumption excluding colony consumption	(MU)	9.71			
15	Actual Energy supplied to Colony from the station	(MU)	-			
16	Average Declared Capacity (DC) during the year	(MW)	-			
	Actual Declared Capacity	(MW)	99188.93			
	Deemed Declared Capacity	(MW)				
	Actual energy supplied to beneficiaries	(MU)	1218.16			
	Actual energy supplied in DSM	(MU)	30.17			
	Actual energy supplied in exchange	(MU)	-			
17	Weighted Average duration of outages **(Unit-wise details)**					
17.1	Scheduled outages	(Days)	352.2500			
17.2	Forced outages	(Days)	-			
	Within the control of generator	(Days)	0.0529			
	Beyond the control of generator	(Days)	-			
	Shortfall in energy claimed / allowed	(MW)	-			
18	Cost of spares actually consumed	(Rs. Lakhs)	442.51			
19	Average stock of spares	(Rs. Lakhs)	1603.19			

Month wise Design Energy (Existing) **Annexure-III contd.** **SH 2/3**

Month	Period	Design Energy as approved by CEA (MU)	Month	Period	Design Energy as approved by CEA (MU)
April	1-10	29.81	October	1-10	22.91
	11-20	30.60		11-20	19.61
	21-30	35.61		21-31	14.90
May	1-10	40.11	November	1-10	18.91
	11-20	36.42		11-20	19.60
	21-31	42.81		21-30	20.31
June	1-10	40.01	December	1-10	32.50
	11-20	42.02		11-20	33.41
	21-30	12.60		21-31	37.81
July	1-10	13.60	January	1-10	35.80
	11-20	14.10		11-20	36.41
	21-31	20.41		21-31	41.82
August	1-10	52.12	February	1-10	39.42
	11-20	51.11		11-20	32.01
	21-31	67.73		21-28	28.31
September	1-10	31.51	March	1-10	35.31
	11-20	33.41		11-20	35.80
	21-30	20.31		21-31	35.71
			Total		**1154.84**

Storage Hydro plants shall also furnish actual monthly average peaking generation in MW achieved during the period 2017-18 to 2021-22 & 2022-23(separately) against the monthly average peaking capability approved by CEA as per following format: **Not Applicable**

Month	Expected Avg. of daily 3-hour peaking capacity as approved by CEA	Actual monthly average of daily 3-hour peaking (MW) for the period 2022-23
April		
May		
June		
July		
August		
September		
October		
November		
December		
January		
February		
March		

Annexure III contd
SH 3/3

1 List of beneficiaries/customers along with allocation by GoI including (allocation of unallocated share) / capacity as contracted should also be furnished separately for each generating station.
2 Declared Capacity should be as per Regulation CERC Tariff Regulations including month wise information may be furnished.
3 Any relevant point or a specific fact having bearing on performance or operating parameters may also be highlighted or brought to the notice of the Commission.

Month wise Design Energy (Post R&M)- Not Applicable

Month	Period	Design Energy as approved by CEA (MU)	Month	Period	Design Energy as approved by CEA (MU)
April	1-10		October	1-10	
	11-20			11-20	
	21-30			21-31	
May	1-10		November	1-10	
	11-20			11-20	
	21-31			21-30	
June	1-10		December	1-10	
	11-20			11-20	
	21-30			21-31	
July	1-10		January	1-10	
	11-20			11-20	
	21-31			21-31	
August	1-10		February	1-10	
	11-20			11-20	
	21-31			21-28	
September	1-10		March	1-10	
	11-20			11-20	
	21-30			21-31	
			Total		

Annexure III contd
SH 3/3

Point No. 1:

Allocation of Power by GoI from Koteshwar HEP (400 MW)- As on 31-05-2023

Sl. No.	Name of Beneficiary	Allocation (MW)
1	Chandigarh	1.5
2	Haryana	16.8
3	Jammu & Kashmir	18.1
4	Punjab	25.5
5	Rajasthan	33.4
6	Uttar Pradesh	155.0
7	Uttarakhand	70.7
8	Delhi	39.4
9	Unallocated	39.6
	Total	**400.00**

Annexure –IV

PLANT AVAILABILITY/SCHEDULED PLANT LOAD FACTOR ACHIEVED

Generating company: THDC India Ltd.

Name of Generating station: Koteshwar HEP

Installed Capacity (MW) : 400 MW

Normative Annual Plant Availability Factor (%) approved by Commission :68%

Plant Availability Factor Achieved (%)		
Month	**2022-23**	**Reasons for shortfall in PAF achieved vis-a-vis NAPAF**
April	75.758	
May	69.909	
June	42.997	
July	71.951	
August	77.924	
September	75.985	
October	75.709	
November	61.686	
December	68.275	
January	73.330	
February	68.846	
March	60.971	
Annual	**68.659**	
Plant Load Factor Achieved (%)-Not Applicable		
Month	**2022-23**	**Reasons for shortfall in PLF achieved vis-a-vis Target PLF**
April		
May		
June		
July		
August		
September		
October		
November		
December		
January		
February		
March		
Annual		

Annexure VI (D)

DETAILS OF OPERATIONS AND MAINTENANCE EXPENSES

Name of the Company: THDC INDIA LIMITED
Name of the Power Station : Koteshwar HEP(400 MW)

(Rs. In Lakhs)

Sl. No.	ITEM	2022-23
1	2	3
(A)	Details of Capital Spares in opening Stock	
1	Main Generation Equipment	475.89
2	Switch Gear Switch Yard Cable Connector	50.97
(B)	Details of Capital Spares procured during the year	
1	Main Generation Equipment	167.51
2	Switch GearSwitch YardCable Connector	0.00
(C)	Details of capital spares consumed during the year	
1	R & M- Plant & Machinery	158.14
(D)	Details of capital spares closing at the end of the	
1	Main Generation Equipment	643.40
2	Switch Gear Switch YardCable Connector	50.97

Annexure-VII

Details of operation & Maintenance expenses (to be filled by each Hydro generating station)

Name of Generation Company : THDC INDIA LIMITED

Name of the hydro-electric station: Koteshwar HEP(400 MW)

Sl.No.	Break up of O&M expenses	Amount(Rs. In Lac)	
(A)		2021-22	2022-23
1.	Consumption of stores & spares	23.42	442.51
2.	**Repair and Maintenance**		
2.1	For Dam , Intake, WCS, De- silting chamber	377.26	1009.15
2.2	For Power House and all other works	1813.68	3171.17
	Sub-Total (Repair and Maintenance)	**2,190.94**	**4,180.32**
3.	Insurance	629.54	625.62
4.	Security	1572.83	1576.62
		2,202.37	**2,202.24**
5.	**Administrative expenses**		
5.1	Rent	18.84	7.35
5.2	Electricity charges	261.77	284.20
5.3	Traveling & conveyance	20.83	29.00
5.4	Telephone, Postage etc., Communication	63.97	60.16
5.5	Advertisement	0.25	-
5.6	Donations	-	-
5.7	Entertainment	5.10	9.49
	Sub-total (Admn expenses)	**370.76**	**390.20**
6	**Employee cost**		
6.1	Salaries,wages & allowances	4,195.48	5,213.01
6.2	Staff welfare expenses	111.39	200.57
6.3	Productivity linked incentive	-	-
6.4	Expenditure on VRS	-	-
6.5	Ex-gratia	-	-
6.6	Performance related pay (PRP)	600.07	177.74
6.7	VII Pay Arrears Paid Pertaining to period prior to 2017-18	-	-
	Sub-total (Employee cost)	**4,906.94**	**5,591.32**
7.	Loss of stores		
8.	Provisions		
9.	Allocation of Corporate office expenses	7,368.25	8,278.22
10	**Other expenses (Specify items)**		
10.01	Rates & Taxes	21.90	11.69
10.02	Training & recruitment expenses	1.13	0.20
10.03	Guest house expenses	23.58	9.86
10.04	Community Development Expenses	7.41	4.66
10.05	CSR activities	920.58	647.28

10.06	Books & Periodicals	0.33	0.16
10.07	Professional Charges	13.18	2.37
10.08	Legal expenses	0.59	3.10
10.09	EDP Hire & other charges	-	-
10.10	Printing & Stationery	9.44	7.79
10.11	RLDC Fee & Charges	35.59	27.58
10.12	Bank charges	0.05	-
10.13	Hiring of vehicle	137.36	203.66
10.14	Stipend to Trainees -	3.01	8.95
10.15	Expenses on outsourcing of manpower	260.08	205.06
10.16	Other Sundry Expenses	4.50	5.46
10.17	Losses written off	-	0.36
10.18	Inspection Charges-Pension Fund	6.22	6.04
10.19	Tax on Housing Perquisites	1.20	0.06
10.20	Expenditure on Entertainment to	2.88	1.38
10.21	Low Value Items Charges off	-	-
10.22	Payment to Auditors in other capacity	-	-
10.23	Loss on Asset - Sale of Asset	1.30	2.27
10.24	Fire and General Insurance	0.21	3.79
10.25	Rebate to customers	-	-
10.26	R&M others	-	-
10.27	Interest on security deposite-Retention	-	-
10.28	Horticulture	0.48	1.60
10.29	Transport- Vehicle Running exp.	53.71	82.35
10.30	R&D expenses	124.31	75.73
10.31	Subscription to Trade and Other Association	1.18	-
10.32	Payment for health club etc	1.16	0.50
10.33	Gifts liable for Fringe Benefit Tax	-	-
10.34	Survey and Investigation Expenses - Generating Station		311.79
10.35	Water cess	-	3611.55
10.36	Festival expenses liable Earlier (FBT)	4.90	6.29
	Sub Total (Others)	**1,636.28**	**5,241.55**
11	Total (1 to 10)	**18,698.95**	**26,326.35**
12	Revenue/Recoveries, if any	-	-
13	Net expenses	**18,698.95**	**26,326.35**
14	Capital spares consumed not included in (A) (1) above and not claimed /allowed by Commission for capitalisation	-	-
15	**Number of employees:**		
15.1	Executives	60	70
15.2	Non- Executives	133	149
15.3	Corporate Office		
16	**Man-MW ratio (Man/MW)**		
16.1	Number of employees deployed in O&M		
16.2	Executives	24	28
16.3	Non Executives	33	35

Note:			
	Year-wise audited actual O&M expenses submitted for the period 2022-23 should be clearly indicating the following		
	(i) Explanation / Justification for year to year variation of more than (±) 10% in any head of O&M expenses		
	(ii) Details of expenditure under the head "Others".		
	(iii) Details of the amount indicated under the head "Revenues/Recoveries"		
	(iv) Details of arrears and prior period adjustments included in the data for the period 2022-23, if any, pertaining to period prior to the year 2017-18 should be mentioned separately in the following format:		
Sl. No.	**Year during the period 2017-22 in which arrear/ prior period adjustments have been made**		
Prior Period Items-			
NIL			
Arrear-			
NIL			
	(v) Separately furnish the details of abnormal expenses, if any.		
	(vi) Future provisions pertaining to period beyond 2021-22 made in the employee cost or any other head during 2017-18 to 2022-23 towards wage revision/arrears or for any other reason shall be provided separately.		

Annexure-VII

Reason of variation between 2022-23 with 2021-22

NAME OF THE COMPANY : THDC INDIA LIMITED
NAME OF THE HYDRO-ELECTRIC STATION : Koteshwar HEP(400 MW)

(Rs. In Lakhs)

Sl.No.	ITEMS	2021-22	2022-23	Variation % 2022-23 with 2021-22	Reason
(A)	**Breakup of O&M expenses**				
1	Consumption of Stores and Spares	23.42	442.51	1789.33%	Stores consumption as per
2	Repair and Maintenance				
2.1	For Dam Intake WCS De-Silting Chamber	377.26	1,009.15	167.49%	Repairs & maintenece as per Actuals
2.2	For Power House & all other works	1,813.68	3,171.17	74.85%	Repairs & maintenece as per Actuals
	Sub-Total (Repair & Maintenance)	2,190.94	4,180.32		
3	Insurance	629.54	625.62	-0.62%	As per Actuals
4	Security	1,572.83	1,576.62	0.24%	As per Actuals
5	**Administrative Expenses**				
5.1	-Rent	18.84	7.35	-60.99%	Mainly due to decrease in no. of employees of lease rent.
5.2	-Electricity Charges	261.77	284.20	8.57%	As per actual consumption.
5.3	-Travelling and Conveyance	20.83	28.90	38.74%	As per Actual.
5.4	-Cummunication	63.97	60.16	-5.96%	Reimbursement of Telephone expenses as per policy of the corporation. And lease line charges for Internet .
5.5	-Advertising	0.25	-		Publicity in news paper, journal, NIT etc as actual.
5.6	-Donations				
5.7	-Entertainment	5.10	9.49	86.09%	Refreshment of official guest.
	Sub-Total (Administrative Expenses)	-	-		
6	**Employee Cost**				
6.1	Salaries Wages and Allowances	4,195.48	5,213.01	24.25%	Due to change in composition of officers posted at Units and increament in Basic and DA.
6.2	Staff Welfare Expenses	111.39	200.57	80.06%	Staff welfare expenses as per actual
6.3	Productivity linked incentive	-	-		
6.4	Expenditure on VRS	-	-		
6.5	Ex-gratia	-	-		
6.6	Performance related pay (PRP)	600.07	177.74	-70.38%	Due to change in composition of officers posted at Units and performance ratings.
	Sub-Total (Employee cost)	4,906.94	5,591.32		
7	Loss of stores	-	-		
8	Provisions	-	-		
9	Corporate Office expenses allocation	7,368.25	8,278.22	12.35%	As per actual allocation transferred from Corporate office.
10	Other expenses (Specify items)	1,636.28	5,241.65		
	Break up-	-	-		
	Rates & Taxes	23.09	11.69	-49.38%	Rates and Taxes as per Actuals
	Hire Charges for Motor Cars and Jeeps & other hire charges	137.36	203.66	48.27%	Hire Charges for Motor Cars and Jeeps & other hire charges as per Actuals
	Running cost of Jeeps,Motors, Running exp. Of vehicles other than jeep and motor car	53.71	82.35	53.31%	Running cost of Jeeps,Motors, Running exp. Of vehicles as per Actuals.
	Fire & General Exp. , Travelling Exp. Etc other sundry expenses, bank Charges & other expenses	5.94	321.21	5307.43%	Expenses as per Actuals.
	Consumption of Stores and Spares Parts -	-	-		
	Expenses on outsoursing ,stipend to training ,training of workers & supervisors,	264.22	214.21	-18.93%	Expenditure on training of employees as per actual by corporate HRD department.
	Research & Development Expenses -	124.31	75.73	-39.08%	R&D expenditure is as per DPE guidelines/Company's act.

	Loss on Asset, low value items chargess off & Losses written off	1.30	2.63	102.07%	The expenditure is occasson one, based on actual disposal of Sale of obsoledate/ BER Asset.
	Inspection Charges-Pension Fund -	6.22	6.04	-2.92%	Inspection Charges-Pension Fund - as per Actuals.
	Corporate Social Responsibility -	920.58	647.28	-29.69%	CSR expenditure is as per DPE guidelines and Company's act.
	Legal fees expenses& other professional fees expenses	13.77	5.48	-60.22%	Legal fees expenses& other professional fees expenses As per Actuals.
	Expenditure on Seminars & Development Courses -	7.41	4.66	-37.11%	Expenditure on Seminars & Development Courses as per Actuals.
	Expenditure on Horticultural Activities -	0.48	1.60	233.14%	
	Exp. On festival celeberation, hospitality,entertainment expenses, exp. On gifts	8.94	8.17	-8.62%	Exp. On festival celeberation, hospitality,entertainment expenses, exp. On giftsAs per actuals
	Printing and stationary including Binding	9.77	7.95	-18.67%	Printing and stationary including Binding As per Actuals
	Transit Camp Expenses -	23.58	9.86	-58.19%	As per Actuals
	NRLDC Charges	35.59	27.58	-22.50%	As per CERC , NRLDC Charges
	Rebate to customers -				
11	Total (1 to 10)	18,698.95	26,326.35		
12	Less : Revenues/Recoveries if any	-	-		
13	Net Expenses	18,698.95	26,326.35		
14	Capital spares consumed not included in (A)(1) above and not claimed/allowed by Commission for capitalisation				

Annexure-VIII

DETAILS OF O & M EXPENSES (At Corporate Level/Regional Level)

Name of Generation Company: THDC India Limited

Amount(Rs. In Lac)

Sl.No.	ITEM	2021-22	2022-23
1	2	3	4
(A)	**Breakup of corporate expenses (Aggregate at Company level)**		
1	**- Employee expenses:**		
1.1	-Salaries, wages and allowances	18,604.73	17,714.30
1.2	**-Staff welfare expenses**		
1.2.1	Medical expenses on superannuated employees	39.66	-
1.2.2	Medical expenses on regular employees & others	837.89	545.51
1.2.3	EL & HPL	-	-
1.2.4	Canteen expenses	156.87	208.91
1.2.5	Staff Welfare Expenses -	-	-
1.2.6	Liveries to staff -	-	-
1.2.7	Group Insurance Premiums other than EDLI -	-	-
1.2.8	Other Welfare Expenses -	-	-
1.2.9	Baggage Allowance -	-	-
1.2.10	Long sevice Award -	-	-
1.2.11	-Productivity linked incentive	-	-
1.2.12	- Expenditure on VRS	-	-
1.2.13	-Ex-gratia	-	-
1.2.14	-Performance related pay(PRP)	1627.47	1,045.95
1.2.15	VII Pay Arrears Paid Pertaining to period prior to 2017-18	-	-
1.2.16	Contribution to PF -	-	-
1.2.17	Gratuity	-	-
1.2.18	Amortisation Expenses of Deferred Employee Cost	-	-
1.2.19	Pension contribution for serving	1587.50	710.09
1.2.20	pension for retired	-	-
	Sub - Total (Employee Expenses)	**22,854.13**	**20,224.78**
2	**Administrative Expenses:**	-	-
2.1	- Repair and maintenance	1278.12	1,202.53
2.2	- Training and Recruitment	10.73	28.61
2.3	- Communication	294.38	291.70
2.4	- Traveling & Conveyance	194.05	429.24
2.5	- Rent	41.73	59.08
2.6	Others (Specify items)	-	-
2.6.1	Advertisement and publicity	102.48	367.17
2.6.2	Books & Periodicals	9.36	9.97
2.6.3	EDP Hire and other charges	-	-
2.6.4	Education expenses	-	-
2.6.5	Entertainment and hospitality expenses	275.71	136.01
2.6.6	Guest house expenses	88.16	351.54
2.6.7	Hiring of Vehicles	164.88	214.77
2.6.8	Insurance	16.04	9.13
2.6.9	Legal Expenses	167.68	415.59
2.6.10	Miscellaneous Expenses	259.07	-

2.6.11	Community development Exp.	-	-
2.6.12	Others.	-	148.10
2.6.13	Payment to auditors	29.68	34.79
2.6.14	Power Charges	249.10	280.25
2.6.15	Printing and Stationery	59.78	81.13
2.6.16	Professional charges & consultancy fees	439.57	718.51
2.6.17	R&D EXPS	-	-
2.6.18	Rates and taxes	65.53	155.83
2.6.19	Trpt Veh running Exp.	-	-
2.6.20	Water charges	-	-
2.6.21	Workshop & Conf. Exp.	91.80	215.17
2.6.22	Filing fee	-	-
2.6.23	CSR expenses	-	-
2.6.24	Bank charges	3.91	3.56
2.6.25	Expenses on outsourcing of manpower	443.16	801.22
2.6.26	Subscription to Trade & other Association	529.06	212.80
2.6.27	Expenditure on Horticultural Activities	206.23	198.05
2.6.28	Inspection Charges-Pension Fund	25.62	22.68
2.6.29	Expenditure on Seminars & Development Courses -	-	1.46
2.6.30	Transit Camp Expenses -	-	11.53
2.6.31	Expenditure on Hospitality -	-	32.78
2.6.32	Low Value Items Charges off	-	-
2.6.33	Loss on Asset - Sale of Asset	16.86	97.79
2.6.34	Interest on Security deposit/ Retention money on account of Effecive Interest Rate	-	-
	Sub - Total (Administrative Expenses)	**5,062.71**	**6,531.01**
3	**Security**		
	CISF	-	-
	Non CISF	514.91	517.01
	Total (1 to 3)	**28,431.75**	**27,272.80**
4	Donations	-	-
5	Provisions	-	-
5A	**Depreciation**		
	On account of Corporate/ Regional establishment	867.17	927.52
	On account of others (specify)		
5B	Prior period expenses	-	-
6	**Others (specify items)**		
6.1	Interest others	0.67	1.11
6.2	Acturial Gain/ (Loss) through OCI	8.99	134.48
7	**Total (1 to 6)**	**29,368.93**	**28,335.90**
8	**Less recoveries (if any)**	**899.44**	**437.24**
9	**Net Corporate Expenses (Aggregate)**	**28,469.49**	**27,898.66**
(B)	**Allocation of Corporate Expenses to**		
1	Power Generation/Transmission O&M	22,409.28	22,348.93
2	Project management/Projects under Construction	6,022.47	4,923.87
3	RLDC and ULDC		
4	Consultancy Business		
5	Telecommunication Business		
6	Any other		
	Note: Heads indicated above are illustrative. Generating companies or the transmission utilities may furnish the allocations in different functional activities suited to their company.		
(C)	**Allocation of Corporate Expenses relating to functional activity of power Generation or the transmission to various generating stations or the transmission region/systems as the case may be.**		
1	Generating station 1 / Transmission Region 1 (Tehri HPP -1000 MW)	15041.03	14070.71

2	Generating station 2 / Transmission Region (Koteshwar HEP -400 MW)	7368.25	8278.22
		22409.28	**22348.93**
	AHEP	-	-
	AMCM-Amelia Coal Mines	341.85	33.04
	DDOM	-	
	KHUR-Khurja Super Thermal Power Project	4866.81	3879.60
	DHOM-Dhukwan Small Hydro Electric project	-	-
	PKNP	-	-
	SPOM	-	-
	SPPK	-	-
	THMD	-	-
	THNP	-	-
	THPP-Tehri Pump Storage Plant	644.59	680.54
	THRH	-	-
	UPJV	-	-
	VPHP-vishnugad Peepal koti Hydro Electric Project	169.22	330.68
	WIOM	-	-
	Total	**28431.75**	**27272.80**
Note:			
	Year-wise audited actual O&M expenses submitted for the period 2022-23 should be clearly indicating the following		
	(i) Explanation / Justification for year to year variation of more than (±) 10% in any head of O&M expenses		
	(ii) Details of expenditure under the head "Others".		
	(iii) Details of the amount indicated under the head "Revenues/Recoveries"		
	(iv) Details of arrears and prior period adjustments included in the data for the period 2022-23, if any, pertaining to period prior to the year 2022-23 should be mentioned separately in the following format:		
Sl. No.	Year during the period 2017-22 in which arrear/ prior period adjustments have been made	Year to which this arrear and prior period adjustment pertains	Amount of arrear/ prior period adjustment (Rs. in lakh)
1	N.A	N.A	N.A
	(iv) Details of arrears and prior period adjustments included in the data for the period 2017-18 to 2021-22 if any pertaining to period prior to the year 2017-18 should be mentioned separately in the following format:		
Sl. No.	Year during the period 2017-22 in which arrear/ prior period adjustments have been made	Year to which this arrear and prior period adjustment pertains	Amount of arrear/ prior period adjustment (Rs. in lakh)
1	N.A	N.A	N.A
	(v) Separately furnish the details of abnormal expenses, if any.		
	(vi) Future provisions pertaining to period beyond 2022-23 made in the employee cost or any other head during 2017-18 to 2022-23 towards wage revision/arrears or for any other reason shall be provided separately.		

	(vii) Details of Regional level expenses to be provided separately giving methodology of allocation of Regional expenses.

Annexure VIII

Details of actual O&M expenses (Common for Hydro /Thermal Generating Station)

Name of Generation Company: THDC INDIA LIMITED

Name of the hydro-electric station: Koteshwar HEP(400 MW)

Amount(Rs. In Lac)

Sl.No.	ITEM	2021-22	2022-23
1	Consumption of stores & spares	23.42	442.51
2	Repair & Maintenance	2,190.94	4,180.32
3	Insurance	629.54	625.62
4	**Security**		
4.1	CISF	1,572.83	1,576.62
4.2	Other than CISF	-	-
5	Water Charges	-	-
6	**Administrative Expenses**		
6.1	Rent	18.84	7.35
6.2	Electricity charges	261.77	284.20
6.3	Travelling & Conveyance	20.83	29.00
6.4	Communication Expenses	63.97	60.16
6.5	Advertising	0.25	-
6.6	Foundation Laying & Inauguration	-	-
6.7	Donation	-	-
6.8	Entertainment	5.10	9.49
6.9	Filing fee		
	Subtotal (Administrative Expenses)	**370.76**	**390.20**
7.1	**Employee Cost**		
7.1.1	Salaries, Wages & Allowances	3,873.33	3,951.56
7.1.1.1	Salaries, Wages & Allowances (inluding loco pilots and man power associated with stone and metal picking charges and water	-	-
7.1.1.2	Salaries, Wages & Allowances (Excluding loco pilots and man power associated with stone and metal picking charges and	-	-
7.1.1.3	Loco pilots	-	-
7.1.1.4	Stone and metal picking	-	-
7.1.1.5	Water pumping	-	-
7.1.2	Pension	478.86	367.00
7.1.3	Gratuity	(413.68)	18.31
7.1.4	Provident Fund	339.83	325.80
7.1.5	Leave Encashment	(193.25)	400.69
7.2	**Staff welfare expenses**		
7.2.01	Medical expenses on superannuated employees	(26.44)	(57.49)
7.2.02	Medical expenses on regular employees & others	149.52	169.43
7.2.03	Uniform/Livries & safety equipment	100.76	90.02
7.2.04	Canteen expenses	-	20.78
7.2.05	Other staff welfare expenses	(2.06)	127.48
	Subtotal (Staff welfare Expenses)	**221.77**	**350.22**
7.3	Productivity linked Incentive	-	-
7.4	Expenditure on VRS	-	-
7.5	Ex-gratia	-	-
7.6	Performance Related Pay(PRP)	600.07	177.74
	Sub Total (Employee Cost)	**4,906.94**	**5,591.32**
8	Loss of Store		
8.1	Loss on Asset - Sale of Asset	1.30	2.27
9	Provisions	-	-
10	Prior Period Expenses	-	-
11	Corporate Office expenses allocation	7,368.25	8,278.22
12	**Others**	-	-

12.01	Rates & Taxes	21.90	11.69
12.02	Water cess	-	3,611.55
12.03	Training & recruitment expenses	1.13	0.20
12.04	Guest house expenses	23.58	9.86
12.05	Education expenses	-	-
12.06	Community Development Expenses	7.41	4.66
12.07	CSR activities	920.58	647.28
12.08	Ash utilisation expenses	-	-
12.09	Books & Periodicals	0.33	0.16
12.1	Professional Charges	13.18	2.37
12.11	Legal expenses	0.59	3.10
12.12	EDP Hire & other charges	-	-
12.13	Printing & Stationery	9.44	7.79
12.14	RLDC Fee & Charges	35.59	27.58
12.15	Brokerage & Commission	-	-
12.16	Bank charges	0.05	0.00
12.17	Claims/advances written off	-	-
12.18	Hiring of vehicle	137.36	203.66
12.19	Payment to auditors	-	-
13	**Misc. Expenses(Break-up Of Misc.)**	-	-
13.01	Horticulture	0.48	1.60
13.02	Transport- Vehicle Running exp.	53.71	82.35
13.03	Hire charges & Operating Exp -Construction equipment	-	-
13.04	Tree Plantation exp.	-	-
13.05	R&D expenses	124.31	75.73
13.06	Other Vehicles	-	-
13.07	Consumption-HSD/LDO-(Ind/Imp)-DG Set	-	-
13.08	Exp/ Inc from Inv Diff	-	-
13.09	Loss on sale of Investments	-	-
13.10	Operating exp of diesel generating sets	-	-
13.11	Furnishing Expenses	-	-
13.12	Subscription to Trade and Other Association	1.18	-
13.13	Hire Charges - Helicopter/Aircraft	-	-
13.14	Visa & Entry Permit Charges - Overseas	-	-
13.15	FX Monitoring Terminal Expenses	-	-
13.16	Works/Conf.(Excl train R&D CENPEEP)Earlier Non FBT	-	-
13.17	Workshop/Conf. Exp (train R&D CENPEEP) Earlier FBT	-	-
13.18	Hire charges - Office equipment	-	-
13.19	Payment for health club etc	1.16	0.50
13.20	Gifts liable for Fringe Benefit Tax	-	-
13.21	Festival expenses liable Earlier (FBT)	4.90	6.29
13.22	Miscellaneous Expenses	-	
13.23	Rounding Off Difference	-	-
13.24	Regional Power Committee Expenses	-	-
13.25	Misc Exp. trf to CSR and IEDC	-	-
13.26	Specify other sub head, if any.	-	-
13.27	Stipend to Trainees -	3.01	8.95
13.28	Expenses on outsourcing of manpower	260.08	205.06
13.29	Expenditure on R & M of Assets not owned by the Company	-	-
13.30	Other Sundry Expenses	4.50	5.46
13.31	Losses written off	-	0.36
13.32	Inspection Charges-Pension Fund	6.22	6.04
13.33	Expenditure on Quality Control Lab	-	-
13.34	Survey and Investigation Expenses - Generating Station	-	311.79
13.35	Tax on Housing Perquisites	1.20	0.06
13.36	Expenditure on Entertainment to Employeess	2.88	1.38
13.37	Low Value Items Charges off	-	-
13.38	Payment to Auditors in other capacity	-	-
13.39	Loss on Asset - Sale of Asset	1.30	2.27
13.40	Fire and General Insurance	0.21	3.79

13.41	R&M others	-	-
13.42	Rebate to customers	-	-
13.43	Interest on Security Deposit-Retention Money	-	-
	Sub Total (Others)	**1,636.28**	**5,241.55**
14	**(Total 1 to 13)**	**18,698.95**	**26,326.35**
15	Revenue / Recoveries	-	-
16	**Net Expenses**	**18,698.95**	**26,326.35**
	Total O&M Cost	**18,698.95**	**26,326.35**
(B)	**Breakup of Corporate Expenses (regional levels)**		
	PARTICULARS/YEAR	**2021-22**	**2022-23**
	Total Expenses of CC & RHQs-**(A)**	7,368.25	8,278.22
	Transferred to Construction Projects -**(B)**		
	Transferred to any other business activity - **(C)**		
	Expenses related to stations under operation **(D)=(A)- (B)-(C)**	7,368.25	8,278.22
	Head Wise Details of D		
1	**Employee Expenses**		
a	Salaries, Wages and Allowance	5,543.08	5,564.96
b	Staff Welfare Expenses	218.53	333.45
c	Productivity Linked Incentive	-	-
d	Expenditure on VRS	-	-
e	Ex-Gratia	-	-
2	**Administrative Expenses**		
a	Repair and maintenance	417.48	441.50
b	Training and Recruitment	30.18	58.80
c	Communication	83.84	95.68
d	Travelling and Conveyance	42.08	102.42
e	Rent	6.32	15.23
f	Others -Break Up as per details given below:		
f-1	Advertisement and publicity	33.70	136.33
f-2	Books & Periodicals	2.90	3.40
f-3	EDP Hire and other charges		
f-4	Education expenses	-	-
f-5	Ent. and hospitality	38.17	52.15
f-6	Fin Expenses-IndAS	-	-
f-7	Guest house expenses	69.60	104.71
f-8	Hiring of Vehicles	38.81	57.40
f-9	Insurance	5.27	3.39
f-10	Legal Expenses	55.11	154.14
f-11	Miscellaneous Expenses	36.41	47.42
f-12	Community develp. Exp.	8.76	37.79
f-13	Others.	116.07	162.17
f-14	Payment to auditors	9.76	12.92
f-15	Power Charges	81.90	104.06
f-16	Printing and Stationery	18.72	28.69
f-17	Prof chg & cons fees	135.11	200.78
f-18	R&D EXPS	-	-
f-19	Rates and taxes	29.29	32.55
f-20	Tender expenses	-	-
f-21	Trpt Veh running Exp.	13.90	18.79
f-22	Water charges	-	-
f-23	Workshop & Conf. Exp.	20.75	20.44
	Expenses on outsourcing of manpower	143.19	297.08
	Sub Total (Administrative Expenses)		
3	Security	169.30	191.97
4	Donations	-	-
5	Provisions	-	-

6	Depreciation	-	-
7	Prior period expenses	-	-
8	Total Expenses from 1-7	**7,368.25**	**8,278.22**
	Less Recoveries (if any)		
9	Expenses related to Operation - **D**	**7,368.25**	**8,278.22**

Annexure-XIX

Name of Utility:	THDC India Limited
Name of Generating Station:	Koteshwar HEP
Station Configuration:	4X100 MW
Capacity (MW):	400
COD:	04-01-2012

Sl. No.		Unit	2022-23
1	Plant Availability Factor (PAF)	%	68.659
2	Plant Load Factors (PLF)	%	-
3	Scheduled Energy	MU	1218.16
4	Scheduled Generation	MU	
5	Actual Generation	MU	1255.20
	Actual Generation (ex-bus)	MU	1248.33
	Actual energy supplied to beneficiaries (Long Term, Medium Term and Short Term)	MU	1218.16
6	Quantum of coal consumption	MT	-
7	Value of coal	Rs. Lakh	-
8	Specific Coal Consumption	kg/kWh	-
9	Gross Calorific Value of Coal	(Kcal/ Kg)	-
10	Heat Contribution of Coal	(Kcal/ kWh)	-
11	Cost Of Specific Coal Consumption – Finally admitted by CERC (Ex-Bus)	(Rs./kWh)	-
12	Quantum of Oil Consumption	(KL)	-
13	Value of Oil	(Rs. lakh)	-
14	Gross calorific value of oil	(kcal/lit)	-
15	Specific Oil Consumption	(ml/kWh)	-
16	Cost Of Specific Oil Consumption -Finally admitted by CERC	(Rs./kWh)	-
17	Heat Contribution of Oil	(Kcal/ kWh)	-
18	Station Heat Rate	(Kcal/ kWh)	-
19	Auxiliary Energy Consumption	(%)	0.77
20	Debt at the end of the year	(Rs. Crore)	743.9323
21	Equity - Average	(Rs. Crore)	665.1258
22	Working Capital – finally admitted by CERC	(Rs. Crore)	114.8409
23	Capital cost – finally admitted by CERC	(Rs. Crore)	2881.7117
24	Capacity Charges/ Annual Fixed Cost	(Rs. Crore)	555.6619
	(a) Return on equity – post tax (admitted by CERC upto 2009) and Pre Tax post 2009		
	Absolute value	(Rs. Crore)	132.7330
	Rate	(%)	16.500
	(b) interest on Loan		
	Absolute value	(Rs. Crore)	75.9294
	Rate – Weighted Average Rate	(%)	9.3500
	(c) Depreciation (finally allowed by CERC)		
	Absolute value	(Rs. Crore)	136.3641
	AAD		-
	Rate	(%)	4.730
	(d) Interest on working Capital		
	Absolute value	(Rs. Crore)	12.0583
	Rate	(%)	10.500
	(e) Operation and maintenance cost (finally admitted by		
	Absolute value	(Rs. Crore)	198.5771
	Rate at admitted Closing Capital Cost	(%)	6.89
	(f) Compensation Allowances		-

	(g) Special Allowance		-
	h) Supplementary Tariff - Emission Control		-
	Absolute value	(Rs. Crore)	-
	Rate	(%)	-
	i) Ash Utilisation Expenses	(Rs. Crore)	-
25	AFC	(Rs./kWh)	5.52
26	Energy Charge	(Rs./kWh)	-
26.1	Supplemental Energy Charges - Emission Control	(Rs./kWh)	-
27	Total tariff	(Rs./kWh)	5.52
28	Revenue realisation before tax	(Rs. Crore)	869.90
29	Revenue realisation after tax	(Rs. Crore)	-
30	Profit/ loss	(Rs. Crore)	249.68
31	DSM Generation	(MU)	30.17
32	DSM Rate	(Rs/kWh)	DSM Rates are based on frequency of the Grid and as per prevailing CERC DSM Regulation.
33	Revenue from DSM	(Rs. Crore)	4.94
34	Compensation received for operation below NAPAF		-
35	Part load Compensation received from beneficiriaes		-
36	Amount received from SCED	(Rs Crore)	-